

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

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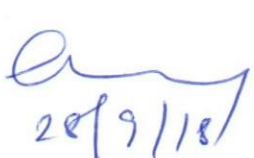
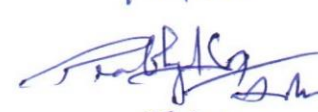

BENCH-II

C.P. No. 48/1996
I.A. No. 59/2017

Present: Hon'ble Member, Shri M.B. Gosavi (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28TH SEPTEMBER, 2018, 10:30 A.M

Name of the Company	Chotoo Sud -Vs- Bhagwan Finance Corporation Pvt. Ltd.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- | | | | |
|----|-------------------------------|----------------------------|--|
| 1. | S. MITRA | } Adv. for
Sajay Thakur | 
28/9/18 |
| 2. | A. BASU | | |
| 3. | Mr. R. K. Muralis
Sr. Adv. | } Adv. for the
Company | 
28/9/18 |
| 4. | Ms. S. Roy Chowdhury
Adv. | | |
| 5. | PRABHJOT SINGH Adv. | } for Chotoo Sud | 
28/9/18 |
| 6. | CHOTOO SUD. | } Petitioners. | 
28/9/18 |

127. 28-09-2018 – CP No.48/1996 – Chotoo Sud Vs. Bhagwan Finance Corporation Ltd. & Ors.

O R D E R

The Petitioner appeared in person. The Ld. Counsel for the Respondents also appeared. The Id. Counsel for the Petitioner No. 2 in IA No. 378/2014 also appeared.

Perused the record.

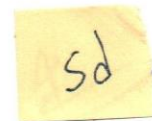
Heard the Ld. Counsel for the Respondent as well as for the Petitioner.

In view of the Order of the Hon'ble High Court, Calcutta in CO No. 1480/2017, this Tribunal has to consider CA No.378/2014 afresh.

The CA No. 378/2014 is now fixed for re-hearing in view of Hon'ble High Court's Order.

The IA No. 59/2017 stands disposed of.

The CA No.378/2014 is now fixed for hearing on 15-11-2018.



(MADAN B GOSAVI)
MEMBER(JUDICIAL)